

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3862
ANSWERED ON:18.02.2014
SALE OF PROCESSED FOOD
Ajay Kumar SHRI

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the companies manufacturing/selling processed food are reportedly cheating the customers by withholding or providing wrong information regarding the contents/ingredients of their products;and

(b) if so, the details thereof indicating the number of cases reported, companies held responsible and the action taken against such companies?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) & (b) No such cases have been reported to the Food Safety Standards Authority of India till now. All the companies manufacturing/selling processed foods have to mandatorily follow the labeling requirement for pre-packaged food lay down under Food Safety and Standards (Packaging and Labeling) Regulations, 2011.